

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1395  
TO BE ANSWERED ON 31.07.2024**

**NEW RAILWAY LINE FROM THANJAVUR TO PATTUKOTTAI**

**1395 SHRI MURASOLI S:**

**Will the Minister of RAILWAYS be pleased to state:**

**(a) the criteria for introduction of new trains and new stoppages to trains at railway stations; and**

**(b) whether the Government has any plans for the construction of a new railway line from Thanjavur to Pattukottai and if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) & (b) A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF UNSTARRED QUESTION NO. 1395 BY SHRI MURASOLI S TO BE ANSWERED IN LOK SABHA ON 31.07.2024 REGARDING NEW RAILWAY LINE FROM THANJAVUR TO PATTUKOTTAI**

**(a) Introduction of new train services and provision of stoppage of train services are on-going processes on Indian Railways subject to traffic justification, operational feasibility, resource availability, competing demands etc.**

**(b) Thanjavur – Pattukkottai (52 Km) new line project is a sanctioned project. Work is held up as no land has been handed over by State Government of Tamil Nadu for this project.**

**The completion of any Railway project depends on various factors like quick land acquisition by State Government, forestry clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climatic conditions etc. All these factors affect the completion time of the project. With above constraints, every effort is being made to execute the project(s) expeditiously.**

**Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects in State of Tamil Nadu as under:-**

<b>Period</b>	<b>Average Outlay</b>	<b>Increase w.r.t. average allocation of 2009-14</b>
<b>2009-14</b>	<b>₹879 crore/year</b>	<b>-</b>
<b>2023-24</b>	<b>₹6,080 crore</b>	<b>6.92 times</b>
<b>2024-25</b>	<b>₹6,362 crore</b>	<b>7.23 times</b>

**Though fund allocation has increased manifold but pace of execution of project is dependent on expeditious land acquisition. Railway acquires the land through State Government. State Government assesses the compensation amount and advises to Railway. On receipt of demand from State Government, Railway deposits compensation amount with concerned**

**District Land acquisition Authority. Execution of important infrastructure projects falling fully/partly in the State of Tamil Nadu is held up due to delay in land acquisition and only about 807 Ha land has been acquired out of total requirement of about 2749 Ha. Railway had initiated efforts for acquisition of land but could not succeed in acquiring land for projects. Support of the Government of Tamil Nadu is needed to expedite the land acquisition.**

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